

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 231/2016 In
O.A No. 3088/2015

New Delhi this the 28th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Paramjeet Kaur Dhillon
(Physical Training Instructor)
W/o Shri Surinder Singh
R/o B-1/403, Janakpuri
New Delhi-58
Aged around 61 years
Presently posted at:
Meerabai Polytechnic
2. Ms. Rajni Rani (Legal heir of Late Shri Ashok Kumar)
W/o Late Shri Ashok Kumar
R/o Aryabhat Enclave, 5/6 Staff Quarters,
Ashok Vihar, Phase-III, Delhi-52
Aged around 43 years. Petitioners

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Ms. Puniya Salila Srivastava,
Principal Secretary/Secretary,
Department of Training & Technical Education,
Muni Maya Ram, Pitampura,
Delhi-110088.
2. Mr. K.K. Sharma,
Chief Secretary,
GNCT of Delhi,
Delhi Sachivalaya,
Players Building,
I.P. Estate,
New Delhi. Respondents

(By Advocate : Mrs. Rashmi Chopra with Ms. Neetu Mishra)

ORDER (ORAL)

By Mr. P.K. Basu, Member (A)

The learned counsel for the respondents has produced order dated 27.03.2017 granting Senior Scale as well as Selection Grade Scales to the petitioners.

2. There has been full compliance of this Tribunal's order dated 19.01.2016. The CP is closed and notices are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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